

(b) Development Fund (Passenger Amenities).

Mr. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

PASHABHAI PATEL IMPLEMENTS

*361. MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to his replies given to Starred Question No. 217 in the House on the 7th September 1954 and state the amount of loss incurred by Government in their deal with Messrs. Pashabhai Patel and Company, Bombay?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): It is not possible at present to give an indication of the loss which Government may ultimately have to bear on account of the transaction. It is proposed to dispose of as many modified implements as possible by sale to State Governments, Development Projects, etc., and only after these sales are completed will it be possible to find out the loss to Government.

TUBE-WELL DRILLING MACHINES

*366. MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to state the number of tube-well drilling machines owned by Government?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): Seven.

REPRESENTATIONS FROM THE NATIONAL FEDERATION OF INDIAN RAILWAYMEN

*367. SHRI V. K. DHAGE: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have received any representations from the National Federation of Indian Railwaymen for increase in the pay and allowances of railwaymen; and

(b) what steps Government propose to take in the matter?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No such general representation has been received.

(b) Does not arise.

SCHEME FOR HEALTH INSURANCE OF DOCK WORKERS

*372. MOULANA M. FARUQI: Will the Minister for LABOUR be pleased to state:

(a) whether Government have extended any scheme for the health insurance of dock workers;

(b) if so, whether the premium is paid by Government or it is deducted from their wages; and

(c) if the premium is paid by Government, the amount spent by Government in this connection in 1953-54 and 1954-55?

THE MINISTER FOR LABOUR (SHRI KHANDUBHAI DESAI): (a) No, Sir.

(b) and (c). Do not arise.

टाटा लोकोमोटिव कारखाना, जमशेदपुर के मजदूर

*३८२. श्री किशोरी राम: क्या श्रम मंत्री यह बताने की कृपा करेंगे कि बिहार में जमशेदपुर स्थित टाटा लोकोमोटिव कारखाना में कितने मजदूर काम करते हैं और उन में कितने मजदूर स्थाई हैं तथा कितने अस्थाई?

†[LABOUR IN THE TATA LOCOMOTIVE WORKS, JAMSHEDPUR

*381. SHRI KISHORI RAM: Will the Minister for LABOUR be pleased to state the number of labourers working in the Tata Locomotive Works at Jamshedpur

†English translation.

In Bihar and the number of permanent and temporary hands among them?]

श्रम मंत्री (श्री खंडूभाई देसाई): टाटा लोको-मोटिव कारखाने में कुल ४६०१ मजदूर काम करते हैं, उन में ३२६२ मजदूर स्थाई और १३३९ अस्थाई हैं।

†[THE MINISTER FOR LABOUR (SHRI KHANDUBHAI DESAI): The total number of labourers working in the Tata Locomotive Works is 4,601 out of which 3,262 are permanent and 1,339 are temporary.]

रेलवे स्टेशनों पर प्रकाश का प्रबन्ध

२२०. श्री कृष्णकान्त व्यास: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) रेलवे के जिन स्टेशनों पर बिजली या गैस की रोशनी का प्रबन्ध नहीं है, वहां रोशनी का क्या प्रबन्ध किया जाता है;

(ख) रात को गाड़ी के आने के कितने दूर पीहले प्लेटफार्म पर रोशनी की जाती है;

(ग) क्या सरकार का ध्यान इस बात की ओर गया है कि कई स्टेशनों पर सिर्फ टिकट घर और स्टेशन के बाहर किसी एक स्थान पर तो रोशनी का प्रबन्ध रहता है, जब कि सारा प्लेटफार्म अंधेरा पड़ा रहता है;

(घ) यदि हां, तो क्या सरकार इस सम्बन्ध में कोई कार्यवाही करने का विचार रखती है?

†[LIGHTING ARRANGEMENTS AT RAILWAY STATIONS

220. SHRI KRISHNAKANT VYAS: Will the Minister for RAILWAYS be pleased to state:

(a) what lighting arrangements are made at those railway stations where there are no arrangements for electric or gas light;

(b) how long before the arrival of a train the platform is lighted up;

(c) whether Government's attention has been drawn to the fact that at many railway stations, arrangements exist for lighting only the booking office and a certain place outside the station, while the entire platform remains dark; and

(d) if so, whether Government propose to take any action in this connection?]

रेल तथा परिवहन उपमंत्री (श्री ओ० वी० अलगेशन): (क) मिट्टी के तेल से जलने वाली बत्तियों का प्रबन्ध किया गया है।

(ख) यह इस बात पर निर्भर है कि अमुक स्टेशन पर कितने लोग आते-जाते हैं और वह कितना बड़ा है। लेकिन ऐसा कोई स्टेशन नहीं है जहां गाड़ी आने से कम से कम १५ मिनट पहले बत्तियां न जला दी जाती हों।

(ग) और (घ). इस तरह की शिकायतों का कोई पता नहीं है। इस सम्बन्ध में ठीक बात की जानकारी की जा रही है और यदि आवश्यक समझा गया तो स्थिति और उस पर की जाने वाली कार्यवाही की सूचना सभा-पटल पर रख दी जाएगी।

†[THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Kerosene Oil lamps are provided

(b) It depends on the intensity of traffic and importance of the station. However, at no station it is less than a quarter of an hour before the arrival of each train.

(c) and (d). No such complaints are traceable. The actual position in regard to this is being ascertained and a statement showing the position and action if any proposed will be placed on the Table of the Sabha.]